## HIGH COURT OF CHHATTISGARH, BILASPUR **ORDER**

No. Mediation/CM-38

Bilaspur, dated March, 2023

It is hereby informed that the Hon'ble Committee to monitor the Mediation Centres in the High Court and Subordinate Courts has been pleased to approve the names of qualified Advocates as Mediators to conduct mediation proceedings in the District Court Mediation Centres.

## **APPROVED PANEL OF ADVOCATE-MEDIATORS** IN THE DISTRICT COURT MEDIATION CENTRES

Sl. No.	DISTRICT		NAME OF ADVOCATE-MEDIATORS
1.	Balod	1.	Mohd. Riyazuddin Qureshi
2.	Baloda-Bazar	2.	Shri Dinesh Tiwari
3.	Balrampur at Ramanujganj	3.	Shri Sambhu Kumar Gupta
4.	Bastar at Jagdalpur	4.	Shri Veerendra Kumar Bahote
5.	Bemetara	5.	Shri Vijay Kumar Joshi
		6.	Shri Lal Bahadur Sharma
	Bilaspur	7.	Smt. Shampa Saraf
6.		8.	Smt. Snehlata Jaiswal
7.	Dhamtari	9.	Shri Dhananjay Tiwari
	Durg	10.	Shri Dhalsingh Dewangan
8.		11.	Smt. Meena Susheel
		12.	Smt. Kavita Giri Goswami
9.	Janjgir-Champa	13.	Shri Mahesh Kumar Agrawal
10.	Jashpur	14.	Shri Sudesh Kumar Gupta
11.	Kanker	15.	Shri Dhanraj Jain
12.	Kondagaon	16.	Shri Surendra Bhatt
		17.	Shri Naresh Kumar Naik
13.	Korba	18.	Ms. Suman Tiwari

Sl. No.	DISTRICT		NAME OF ADVOCATE-MEDIATORS
14.	Koriya at Baikunthpur	19.	Shri Vishok Kumar Khare
15.	Mahasamund	20.	Shri Chandrashekhar Soni
16.	Mungeli	21.	Shri Abdul Hannan Khan
17.	Raigarh	22.	Shri Dular Singh Patel
18.	Raipur	23.	Shri Anand Mohan Thakur
		24.	Smt. Ragini Pandey
19.	Rajnandgaon	25.	Shri Vivek Mahobiya
		26.	Shri Ramkumar Jangdhe
20.	Surajpur	27.	Shri Mahendra Prasad Sahu
21.	Surguja at Ambikapur	28.	Shri Vinod Kumar Dubey

<u>Note</u>: The above 28 names of Advocate-Mediators are in addition to the Registry Order No. 14488 dated 29th November, 2022.

(SUDHIR KUMAR) I/c REGISTRAR GENERAL

No. <u>2772</u> Mediation/CM-38 Bilaspur, dated

04 March, 2023

## Copy forwarded to :-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (8) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of her Ladyship.

- (9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I. & E./S. & A. Cell/Judicial/Ministerial), High Court of Chhattisgarh, Bilaspur *for information*.
- (18) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information*.
- (19) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) District & Sessions Judges of all the districts, for information and necessary action.
- (21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Confidential/Checker/Civil/Central Filling/D.E.), High Court of Chhattisgarh, Bilaspur *for information*.
- (28) Assistant Registrar/ Court Manager/ Section Officer/ In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment/ I. & E./ Mediation Centre/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.

(29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(BALRAM PRASAD VERMA)
Registrar (S. & A.)-cum-Incharge
(Mediation)

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